



## \$~1, 24, 25, 44 & 45

## \* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ CM(M) 1868/2024 & CM APPLs. 8868/2024, 8870/2024

PARAS SEASONS HAVENS PVT LTD.

..... Petitioner

Through: Mr. Sukumar Pattjoshi, Sr. Advocate with Mr. Jasdeep Singh Dhillon, Mr. Yugantar Singh Chauhan and Mr. Ram Krishna Rao, Advocates.

versus

GANESH DUTT PANDEY & ORS.

..... Respondents

Through: Mr. Akshay Srivastava and Mr. Alankrit Bhatnagar, Advocates for R-1 to 17.

(24)

+ W.P.(C) 7912/2023 & CM APPLs. 30541/2023, 30542/2023

## NBCC INDIA LIMITED

..... Petitioner

Through: Mr. Sukumar Pattjoshi, Sr. Advocate with Mr. Vipul Ganda, Ms. Amodini Raina, Ms. Snigdha Pal, Mr. Jasdeep Singh Dhillon, Mr.Yugantar Singh Chauhan and Mr. Ram Krishna Rao, Advocates.

versus

## RANDHIR SINGH REDHU AND ORS. ..... Respondents

Through: Mr. Nitish Banka, Mr. Lakshya Manchanda, Ms. Chetna Mourya, Mr. Aadesh Panjabi and Ms. Kritika Singh, Advocates for R-1 to 4 and 7 to 101.

Mr. Sanchit Seth, Mr. Nikhil Sehrawat, Mr. Devbrat and Mr.

CM(M) 1868/2024 etc.





Lakhan, Advocates for R-5 and 6. Mr. Harish Vaidyanathan Shankar, CGSC with Mr. Srish Kumar Mishra, Mr. Alexander Mathai Paikaday, Mr. Krishnan V., Advocates.

(25)

# + W.P.(C) 10474/2023 & CM APPLs. 40599/2023, 53857/2023 JAIPRAKASH ASSOCIATES LTD. ..... Petitioner

Through: Mr. Sukumar Pattjoshi, Sr. Advocate with Mr. Tenzen Tashi Negi, Advocates.

#### versus

NAMESHWAR PRASAD JAIN THROUGH HIS LEGAL REPRESENTATIVE MR. ATUL JAIN ...... Respondent Through: Mr. Pratik Kumar Chakma and Mr. Anish Agarwal, Advocates. Mr. Harish Vaidyanathan Shankar, CGSC with Mr. Srish Kumar Mishra, Mr. Alexander Mathai Paikaday, Mr. Krishnan V., Advocates.

(44)

# + W.P.(C) 15361/2023 & CM APPL. 61625/2023

## M/S RUPAREL ESTATES (I) PVT. LIMITED & ANR.

..... Petitioners

Through: Mr. Sukumar Pattjoshi, Sr. Advocate with Mr. Bhaskar Nayak and Mr. Ram Krishna Rao, Advocates.

#### versus

## MANSINGH S PATANKAR

..... Respondent

Through: Respondent in-person.

(45)

+ W.P.(C) 15510/2023 & CM APPL. 62114/2023

CM(M) 1868/2024 etc.

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### AVIVA LIFE INSURANCE COMPANY INDIA LIMITED

..... Petitioner Through: Mr. Bikram Bhattacharya and Ms. Archana Lakhotia, Advocates.

versus

THE REGISTRAR, NATIONAL CONSUMER DISPUTESREDRESSAL COMMISSION & ORS...... RespondentsThrough:Mr. Nand Kishore Lahoti, Advocate.

## CORAM: HON'BLE MR. JUSTICE SUBRAMONIUM PRASAD

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### <u>ORDER</u> 28.02.2024

1. Since the issue raised in the present petitions is pending consideration before the Apex Court in Civil Appeal No.3743/2023, list after the disposal of the Civil Appeal No.3743/2023.

2. Liberty is granted to the Petitioner to inform the executing court that the issue as to whether the order suffers from the vice of *coram non judice* is pending before the Apex Court and the consumer forum must not take any steps to overreach the issue pending before the Apex Court and this Court.

3. In case the Respondents take any steps which will have the effect of overreaching the issue pending before the Court, the Petitioner is at liberty to approach this Court.

4. List on 16.07.2024.

# SUBRAMONIUM PRASAD, J

FEBRUARY 28, 2024 hsk

CM(M) 1868/2024 etc.